

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2012

Dated : 16th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. East Coast Railway

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...

Respondent(s)

Counsel for the Appellant(s) : Ms. Geetanjali Mohan

Counsel for the Respondent(s) : Mr. R.K. Mehta for R-2
Mr. Antaryami Upadhyay for R-2
Mr. Buddy Ranganadhan with
Mr. Hasan Murtaza and
Mr. Aditya Panda for R-3,4 & 5
Mr. Rutwik Panda for R-1

ORDER

We have heard the learned counsel for the Respondents.

Post the matter for Rejoinder submissions of the Appellant on **26.09.2013**. In the meantime, the Respondents are directed to file the Written submissions on or before 23.09.2013.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

